

ITEM NO.22

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8282/2015

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

WITH

C.A. No. 8285/2015 (III-A)

C.A. No. 8286/2015 (III-A)

C.A. No. 1635/2016 (III-A)

C.A. No. 1634/2016 (III-A)

C.A. No. 1902/2016 (III-A)

C.A. No. 8283/2015 (III-A)

C.A. No. 8284/2015 (III-A)

Date : 07-11-2017 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)	Mr. Vishwajit Singh, AOR Mr. Ridhima Singh, Adv. Mr. Gaurav Singh, Adv. Mr. Pankaj Singh, Adv. Mr. Shishir Deshpande, AOR Mr. Sunil Gupta, Sr. Adv. Mr. Jatin Zaveri, AOR Mr. Neel Kamal Mishra, Adv. Mr. Vandit Mishra, Adv. Ms. Anuradha D. Mishra, Adv. Ms. Janhvi, Adv. Ms. Tulika Mukherjee, Adv.
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Mr. P. Narasimhan, AOR

For Respondent(s) Mr. Basava Prabhu S.Patil, Sr. Adv.
Mr. Gopi Chand, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Vipin Gupta, Adv.
Mr. Prakash Kumar Singh, AOR

Ms. Shalini Kumar, Adv.
Ms. Aishwarya Pathak, Adv.
Mr. A.K. Prasad, Adv.

Ms. Richa Kapoor, AOR

Mr. Sunny Choudhary, AOR

Mr. Vishwajit Singh, AOR

Mr. Gunnam Venkateswara Rao, AOR

Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

Mr. Abhishth Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List next week.

(MADHU BALA)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER